RAJASTHAN HIGH COURT, JODHPUR ORDER

No.Estt.(RJS)/128/2017

Date: 02.11.2017

Pursuant to Govt. order No.F.19(9)Nyay/2011 dated 31.1.2012, the dates of grant of **SELECTION SCALE** of pay of District Judge Cadre i.e. Rs.57,700-1230-58,930-1380-67,210-1540-70,290 to the following officers are hereby antedated as mentioned against their names:-

S. NO.	NAME OF OFFICER Sarva Shri/Smt./Ms./Dr.:	EARLIER DATE OF GRANT OF SELECTION SCALE	ANTEDATE OF GRANT OF SELECTION SCALE
1.	YOGESH KUMAR SHARMA	01/11/13	01/10/13
2.	ATUL KUMAR SAXENA	01/12/13	01/11/13
3.	PHOOL SINGH TOMAR	01/02/14	01/12/13
4.	MAHENDRA KUMAR SHARMA (SINCE RETIRED)	01/03/14	01/02/14
5.	SATYA NARAIN VYAS	01/04/14	01/03/14
6.	BRAJENDRA KUMAR	01/06/14	01/04/14
7.	RAVI SHARMA	01/07/14	01/06/14
8.	RAM NIWAS JAT (SINCE RETIRED)	01/08/14	01/07/14
9.	RAVINDRA KUMAR	01/09/14	01/08/14
10.	SIYA RAGHUNATH DAN	01/10/14	01/09/14
11.	RAJESH NARAYAN SHARMA	01/06/15	07/05/15
12.	TANVEER CHOUDHARY	01/07/15	01/06/15
13.	RAJESHWAR SINGH (SINCE RETIRED)	01/08/15	01/07/15
14.	JHUMAR LAL CHOUHAN	01/09/15	01/08/15
15.	NAIPAL SINGH	01/10/15	01/09/15
16.	DINESH KUMAR GUPTA	01/11/15	01/10/15
17.	MUKESH BHARGAVA	01/12/15	01/11/15
18.	SHAILENDRA VYAS	01/01/16	01/12/15
19.	PAWAN KUMAR SHARMA	01/03/16	01/01/16
20.	PRADEEP KUMAR JAIN	01/03/16	, 01/01/16

BY ORDER

REGISTRAR GENERAL

No.Estt.B2(I)12/2016/10956

Date: 02.11.2017

Copy forwarded to the following for information and necessary action:-

- 1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur
- 3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
- 4. The Secretary, Lokayukta, Sachivalaya, Jaipur.

5. The Accountant General, Rajasthan, Jaipur.

- 6. The Registrar (Vig.)/(Admn.)/(Rules)/(Examination)/ (Class.)/O.S.D.(F&I)/O.S.D, Rajasthan High Court, Jodhpur.
- 7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
- 8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 9. District & Sessions Judge concerned with the direction to circulate the order to the officers concerned.
- 10. All Senior Deputy Registrars/Deputy Registrars, Rajasthan High Court, Jodhpur/Bench, Jaipur.
- 11. The Director, Rajasthan State Judicial Academy, Jodhpur, Near Jt. Jhalamand Circle, Old Pali Road, Jodhpur-342013.
- 12. The Treasury Officer concerned.
- 13. P.S. to all Hon'ble Judges sitting at Rajasthan High Court, Jodhpur.
- 14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/

Conf./Accounts/General/

Sub. Court/Statistics/Computer Cell.

RJS Leave/Jr. Actt./Building Cell.

REGISTRAR GENERAL